

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:6881
ANSWERED ON:07.05.2015
SEA PORTS
Rajoria Dr. Manoj

Will the Minister of SHIPPING be pleased to state:

- (a) the details of the sea ports being operated or managed by the private companies;
- (b) whether the Government has received any proposals regarding more private sea ports; and
- (c) if so, the details and status thereof along with the norms laid down by the Government for the operation and management of private ports?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)to(c):There are 12 Major Ports under the jurisdiction of Government of India of which 11 are Port Trusts notified under the Major Port Trusts Act, 1963. Kamarajar Port Ltd. is a Government company under Companies Act, 1956. Some terminals/berths in Major Ports are operated by private companies under Public Private Partnership (PPP) mode. In terms of Section 3 (9) of Indian Ports Act, 1908, Ports other than the Major Ports are under the jurisdiction of the respective State Governments/Union Territories.